

AARV INFRATEL LIMITED

Registered Office: Plot No.78, Sai Durga Enclave, Agrahara Village Kogillu, Yelahanka, Bengaluru, Karnataka, 560064, India

Corporate Identification Number (CIN): L93000KA1992PLC100274

Tel: 9955360277; Email: aarvinfratelimited@gmail.com; Website: www.aarvinfratel.com

Open Offer for acquisition of 11,93,202 (Eleven Lakhs Ninety Three Thousand Two Hundred and Two Only) fully paid up equity shares of ₹10/- each from equity shareholders of AARV Infratel Limited (hereinafter referred to as "Target Company" or "AARVINFRA") except parties to Share Purchase Agreement ("SPA") dated 4th February, 2022 by Mr. Bhasker K Bhatt, Mrs. Pathika B Bhatt, Mr. Madhav B Bhatt and Mr. Rohan Rajendra Bhatt (hereinafter referred to as "Acquirers") pursuant to and in accordance with Regulations 3(1) and 4 of the SEBI SAST Regulations, 2011.

This Post Offer Advertisement is being issued by Finshore Management Services Limited (hereinafter referred to as "Manager to the Offer"), on behalf of Mr. Bhasker K Bhatt, Mrs. Pathika B Bhatt, Mr. Madhav B Bhatt and Mr. Rohan Rajendra Bhatt ("Acquirers"), in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended ("SEBI SAST Regulations"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer was made on 11th February, 2022 in Financial Express, English National Daily (in all editions), Jansatta, Hindi National Daily (in all editions), Navshakthi, Marathi daily (in Mumbai edition) and Hosa Digantha, Kannada daily (in Bengaluru edition) newspapers.

1	Name of the Target Company	AARV INFRATEL LIMITED		
2	Name of the Acquirers and PACs	Mr. Bhasker K Bhatt, Mrs. Pathika B Bhatt, Mr. Madhav B Bhatt and Mr. Rohan Rajendra Bhatt ("Acquirers")		
3	Name of the Manager to the Offer	Finshore Management Services Limited		
4	Name of the Registrar to the Offer	Venture Capital and Corporate Investments Private Limited		
5	Offer Details:			
	a) Date of Opening of the Offer	4 th April, 2022 (Monday)		
	b) Date of Closure of the Offer	19 th April, 2022 (Tuesday)		
6	Date of Payment of Consideration	25 th April, 2022 (Monday)		
7	Details of Acquisition			
Sl. No	Particulars	Proposed in the Offer Document (Letter of Offer)		Actuals
7.1	Offer Price	₹ 3.60 per Fully paid up equity share		₹ 3.60 per Fully paid up equity share
7.2	Aggregate number of shares tendered	11,93,202		11,03,000
7.3	Aggregate number of shares accepted	11,93,202		11,03,000
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 42,95,527.20 p		₹ 39,70,800
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (No. & %)	NIL		NIL
7.6	Shares Acquired by way of Share Purchase Agreement (SPA)			
	• Number	23,18,955		23,18,955
	• % of Fully Diluted Equity Share Capital	(50.53 %)		(50.53 %)
7.7	Shares Acquired by way of Open Offer			
	• Number	11,93,202		11,03,000
	• % of Fully Diluted Equity Share Capital	(26.00 %)		(24.03 %)
7.8	Shares acquired after Detailed Public Statement			
	• Number of shares acquired	NIL		NIL
	• Price of the shares acquired			
	• % of the shares acquired			
7.9	Post offer shareholding of Acquirers			
	• Number	35,12,157		34,21,955
	• % of Fully Diluted Equity Share Capital	(76.53 %)		(74.56 %)
7.10	Pre & Post offer shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer
	• Number	22,70,283	10,77,081	22,70,283
	• % of Fully Diluted Equity Share Capital	(49.47%)	(23.47%)	(49.47%)
				11,67,283 (25.44%)

- The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company (AARV Infratel Limited).
- The capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the Public Announcement and/or Detailed Public Statement and/or Letter of Offer.
- This Post offer Advertisement is being issued in all the newspapers in which the DPS has appeared.

Issued by Manager to the Offer on behalf of the Acquirers



FINSHORE MANAGEMENT SERVICES LIMITED

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227, AJC Bose Road,

Kolkata - 700 020.

Tel: +91- 033-22895101/9831020743

Website: www.finshoregroup.com

Investor Grievance email id: ramakrishna@finshoregroup.com

Contact Person: Mr. S Ramakrishna Iyengar

SEBI Registration No: INM000012185

Place: Kolkata

Date : 26th April, 2022